

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GUPTA GLOBAL RESOURCES PRIVATE LIMITED Date of Commencement of Liquidation: 28-08-2018; List of Stakeholders as on Date: 26-11-2021; Name of IP: Mr. C Bala Mouli; Process Number: 1; Last 5 digit of registration number: 10608

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	5006178566	6	5006178566	0	0	0	Annexure 3
4	Unsecured financial creditors	10	37880762459	10	37880762459	0	0	0	Annexure 4
5	Operational creditors (Workmen)	14	1324995	14	1324995	0	0	0	Annexure 5
6	Operational creditors (Employees)	9	3451734	9	3451734	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	396241881	5	13368529	0	382873352	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	964776194	4	964776194	0	0	0	Annexure 9
Total		48	44252735829	48	43869862477	0	382873352	0	